

taxes are undertaken by the State Governments through legislation and any such proposal is not divulged before hand.

(c) Information is being collected and will be laid on the Table of the House.

Foreign Investment in Tourism Sector

2831. SHRI RAM KAPSE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have finalised any plan for joint marketing and promotional efforts by the national air carriers and tourism department with a special emphasis on development to give a new thrust to attract foreign investment in tourism; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). The Department of Tourism and Air India are already participating jointly in several promotional activities, such as, participation in Trade and Consumer Marts, Organising Seminars and Workshops, hosting media and trade representatives from overseas, etc. A decision has now been taken to make their participation in marketing and promotion more broad-based to include joint advertising also. Such joint promotions and marketings, are aimed at promoting tourism.

Paying Guest Scheme

2832. SHRI GOPI NATH GAJAPATHI: Will the Minister of CIVIL

AVIATION AND TOURISM be pleased to state:

(a) the names of the States where the paying guest scheme has been introduced;

(b) the major towns and cities covered under the scheme;

(c) whether the Government have received any report regarding the working of the scheme in different States; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (d). A Paying Guest accommodation scheme has been introduced on all India basis. At present fourteen States have tourist accommodation under the scheme. The scheme is doing well in the States of Rajasthan and Goa.

ESI Hospital at Nizamabad

2833. SHRI G. GANGA REDDY: Will the Minister of LABOUR be pleased to state:

(a) whether the Government propose to open a 50-bedded ESI Hospital at Nizamabad in view of high concentration of Beedi workers and women labourers;

(b) if so, the time by which the hospital is likely to be constructed; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) to (c). The ESI Corporation

has decided to construct a 50 bedded ESI hospital at Nizamabad for the employees including the Beedi workers covered under the ESI scheme. Necessary action for construction of the hospital has since been initiated. It is, however, difficult to indicate the time by which the hospital is likely to be completed.

[Translation]

Foreign Debt

2834. PROF. PREM DHUMAL:
SHRI RAMESHWAR
PATIDAR:
DR. P.VALLAL PERUMAN:

Will the Minister of FINANCE be pleased to state:

(a) the total amount of foreign loan received by India during the years 1991-92, 1992-93, 1993-94 and 1994-95 as on date;

(b) the names of the countries from which this loan has been taken alongwith amount provided by each country and international institution; and

(c) the amount of debt servicing payment to those countries during the above mentioned period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). Information is given in the enclosed *Statement-I*

(c) Information is given in the enclosed *Statement-II*.

STATEMENT-I

Foreign loans received on Govt. and Non-Govt. account during 1991-92 to 1994-95 (upto June 1994)

(Rs. in crores)

| Sl. No. | Country/ Institution | 1991-92 | 1992-93 | 1993-94 | 1994-95 upto June 94 |
|--------------|-------------------------|----------------|----------------|----------------|----------------------------|
| 1. | I.B.R.D. | 3295.64 | 2582.07 | 4021.78 | 287.37 |
| 2. | I.D.A. | 2547.47 | 3407.30 | 2082.92 | 248.37 |
| 3. | I.F.A.D. | 13.63 | 8.27 | 11.16 | 21.93 |
| 4. | A.D.B. | 1359.41 | 1051.76 | 607.29 | 146.12 |
| 5. | O.P.E.C. | 18.07 | 10.15 | 5.29 | 12.90 |
| Total | | 7234.22 | 7059.55 | 6728.44 | 716.69 |